

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 9th February, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 49/2018 (M.A. No.119/2018)	Ashok Jain Vs. Rajasthan State Pollution Control Board	Mr. Navneet Dugar, Adv. for Applicant
2.	Original Application No. 50/2018	Victor Dhissa Vs. Central Pollution Control Board & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant
AFTER NOTICE			
3.	Appeal No. 35/2017	Anirudh Reddy Vs. Telangana State Pollution Control Board & Ors.	Mr. Sanjay Upadhyay & Keith Varghese, Advs. Appellant Mr. Nikhil Nayyar, Adv. for R-1 Mr. P. Venkat Naidu, Adv. Mr. B. V. Niren, Adv.
4.	Execution Application No. 48/2017 IN O. A. No. 386/2017	Rear Admiral A P Revi IN (Retd) Vs. Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in person Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 809/2017 (M.A. No. 1541/2017)	Rajeev Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sanchit Garga & Mr. Anubhav Singh, Advs. for Applicant
FOR HEARING			
6.	Original Application No. 58/2013 (M.A No. 898/2013 & M.A. No. 922/2017)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
7.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB

8.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms.Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
9.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Mr. B. V. Niren, Adv. Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sumit Pushkarma, Adv. for DJB
10.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P. S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sumit Pushkarma, Adv. for DJB
11.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5

			Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sumit Pushkarma, Adv. for DJB
12.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for R-9 Mr. Dinesh Jindal, LO for DPCC
13.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. Mr. Rajesh Kumar Srivastava, MC, Bareilly

For orders, cause list and other information please visit our website: www.greentribunal.gov.in